STATEMENT OF ASSETS (IMMOVABLE & MOVABLE) OF JUSTICE ARUN KUMAR SINGH DESHWAL, HIS SPOUSE AND DEPENDENTS AS ON 05.04.2025

SI. No.	Name	IMMOVABLE PROPERTY	
		Self Acquired	Parental/Ancestral
1.	SELF	share of area 0.4086 hectare in Gata No.621, Vill- Lodipur Jawahar Nagar District Moradabad purchased on 13.02.2015.	(constructed by father in the year
2.	WIFE (Dependent-1)	Same as mentioned in Col No. 1. 2	NIL
3.	SON (Dependent-2)	NIL	NIL
4.	DAUGHTER Dependent-3	NIL	NIL

MOVABLE PROPERTY

BANK DETAILS AND OTHER FINANCIAL INVESTMENTS

SI. No.	Name	Name of the Bank	BALANCE AS ON DATE
1.	SELF	(1) SBI Saving Account, State Bank of India, High Court Branch, Allahabad	
		(2) HDFC Saving Account	Balance as on date Rs.26,185/-
		(3) Axis Bank Saving Account	Balance as on date Rs.15000/-
2	WIFE	(1) HDFC Account(2) SBI Account, State Bank of India, High Court Branch, Allahabad	Balance as on date Rs.1.66 Lakhs/- Balance as on date Rs.25,000/-
3.	SON	(1) SBI Saving Account	Balance as on date Rs.26,000/-
4.	DAUGHTER	(1) Bank of Baroda Saving Account	Balance as on date Rs.32,298/-

SI. No.	Name	Name of the Bank	BALANCE AS ON DATE

INVESTMENTS

1.	SELF	(1) Demat (Angel one) Account	Balance as on date Rs.15337/-
		(2) Mutual Fund monthly S.I.P (3) Mutual Fund Holding (S.B.I.)	Rs.26,500/- per month Total amount Rs.50 lakhs/-
		(4) Other Mutual Fund	Rs.3,79,706/-
2.	SON	(1) Share of different company	Total investment Rs. 44,882/-
		(2) Mutual Fund monthly (S.I.P.) of Rs.4000/-	Total investment Rs. 85,996/-
3.	DAUGHTER	(1) Mutual Fund monthly (S.I.P.) OF Rs.1500/-	Total investment Rs. 16,499/-

INSURANCE POLICIES

SI. No.	Name	Policy Nos.	Sum Assured (Rs.)
1.	SELF	1. L.I.C. Policy 2. L.I.C. Policy 3. L.I.C. Policy 4. L.I.C. Policy 5. L.I.C. Policy	Rs.40,000/- Rs.1,27,000/- Rs.2,70,000/- Rs.1,25,000/- Rs.4,00,000/-
2.	WIFE	NIL	
3.	SON	NIL	
4.	Daughter	NIL	

DEPOSITS

SI. No.	Name	PARTICULARS	
1	SELF	FIXED DEPOSIT Worth Rs. 5 lakh in S.B.I.	
2	WIFE	NIL	
3.	SON	NIL	
4	DAUGHTER	NIL	

JEWELLERY

SI. No.	Name	DETAILS	
1	SELF	(i) One gold ring (8 gm) gifted by father-in-law at the time of marriage in the year 1998).	
		(ii) Gold Wrist Bracelet (20 gm) gifted by wife on 25 th Marriage Anniversary from her saving on 19.06.2023.	
2	WIFE	 (i) Gold jewellery : Total approx. 70 gms.) (ii) Diamond jewellery : One ring (worth Rs.49000/-) gifted by husband at the time of 25th marriage anniversary on 19.06.2023. (iii) Silver coins : 5 (total 50 gm) 	
3	SON	NIL	
4	DAUGHTER	NIL	

VEHICLES

SI. No.	Name	DETAILS
1.	SELF	 Wagon-R Car Registration No. UP 70-AS- 0414 (Model Year 2007). Kia Saltos Car Registration No. UP 70-FE-4614 (Model Year 2020).

(Arun Kumar Singh Deshwal) Judge, High Court, Allahabad

Place : Allahabad Date : 05.04.2025